

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 1402 of 2021

Vijay Lakshmi S. Petitioner

Versus

The State of Jharkhand & Ors. Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. Ajit Kumar, Sr. Advocate
For Resp.-State : Ms. Darshana Poddar Mishra, AAG-I
For the Respondent No.5 : Mr. Abhay Prakash, Advocate
For Res. No.3 and 4 : Mr. Kumar Vaibhav, Advocate

06/06.09.2021 Heard Mr. Ajit Kumar learned Senior counsel for the petitioner, Ms. Darshna Poddar Mishra, AAG-I for the respondents-State, Mr. Abhay Prakash appearing for the respondent No.5 and Mr. Kumar Vaibhav, learned counsel appearing on behalf of Res. No.3 and 4.

Since no counter affidavit has been file. Respondents are directed to file counter affidavit.

Put up this case on 28.09.2021.

(Dr. S.N. Pathak, J.)